ORDER

In supersession of Orders no. F.51/DGHS/PH-IV/COVID-19/2020/phsecyhfw/2393-2407 dated 13.03.2020 and F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhfw/2447-61 dated 16.03.2020 of Department of Health and Family Welfare, Govt. of NCT of Delhi and in exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, the following directions are hereby issued for the purpose of prevention and control of the outbreak of epidemic disease namely COVID-19 in NCT of Delhi, with immediate effect:-

(i) The operations of all Gymnasium and SPA in NCT of Delhi to be suspended till 31st March, 2020.
(iii) Any event (Social/Cultural/Political/Religious/Academic/Sports/Seminar and Conference (except marriages) is restricted to maximum of 50 persons in NCT of Delhi till 31st March, 2020.
(iv) All Shopping Malls in NCT of Delhi should be disinfected daily and shall also make provisions of availability of ample number of hand sanitizers at main entrance and individual shops for visitors. All entry should be allowed only after cleaning of hands with hand sanitizers.

Secretary (Health & Family Welfare)

Copy to:
1. Pr. Secretary to Hon'ble Lt. Governor of NCT of Delhi, New Delhi
2. Addl. Secretary to Hon'ble C.M., Govt. of Delhi, New Delhi.
3. Secretary to Hon'ble Dy. C.M, Govt. of Delhi, New Delhi.
4. Secretary to Hon'ble Minister Health & Family Welfare, GNCTD
5. OSD to C.S, Govt. of NCT of Delhi, New Delhi.
6. Commissioner of Police, Delhi to ensure strict compliance.
7. Chairperson, New Delhi Municipal Council
8. Director, General Health Services, GNCTD
9. Commissioner, MCD (EDMC/NDMC/SDMC)
10. All the District Magistrates in the GNCT of Delhi to ensure strict compliance.
11. Mission Director, Delhi State Health Mission (DSHM), Delhi
12. Director, Directorate of Family Welfare, GNCTD
13. Director, DIP with the request for wider publicity.
14. SIO, NIC for uploading the same on the website of Delhi Government.

Secretary (Health & Family Welfare)